

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.07.2022

ORDER NO. 131 of 2022

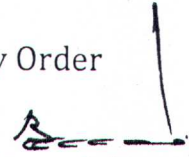
Hon'ble President is pleased to partially modify the roster order no. 99 of 2022 for **CESTAT, Hyderabad** on **21.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 21.07.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Bench Matters

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.07.2022

ORDER NO. 132 of 2022


Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for CESTAT, New Delhi on 29.07.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.07.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	ST/ROM/50453/2021 ST/55447/2013 M/s Easy Bill P. Ltd vs. CCE, Delhi ST/ROM/50454/2021 ST/50262/2017 M/s Easy Bill P. Ltd vs. CCE, Delhi ST/ROA/50191/2019 ST/60538/2013 M/s Alkasha vs. CC E/Misc/50244/2020 E/Misc/50340/2022 E/52905/2018 M/s Unipack vs. CGST Alwar E/ROM/50188, 50189/2020 E/54035,51832/2018 CIMMCO and vice- versa vs. CGST, Alwar

Note:

1. The above ROM matters will be taken up after the hearing of matters as per Roster Order No. 127 of 2022 are over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar